

**GOVERNMENT OF INDIA
AGRICULTURE
LOK SABHA**

UNSTARRED QUESTION NO:2528
ANSWERED ON:12.03.2013
ASSISTANCE UNDER NDRF AND SDRF
Choudhary Shri Harish

Will the Minister of AGRICULTURE be pleased to state:

- (a) whether the Union Government has made some amendments in the prevailing norms for extending assistance under the National Disaster Relief Fund (NDRF) and the State Disaster Relief Fund (SDRF) and has fixed the amount of assistance to be provided under the drought situations for a maximum of 90 days;
- (b) if so, the details thereof and the reasons for taking such a decision;
- (c) whether famine and drought situations continue to prevail at times for more than a year in a desert State like Rajasthan and extending relief to the affected people including livestock protection becomes extremely necessary; and;
- (d) if so, whether the State Government would be able to sustain relief measures for a long period in the drought affected areas in the wake of these new norms?

Answer

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FOOD PROCESSING INDUSTRIES (SHRI TARIQ ANWAR)

(a) & (b) Government of India revises items and norms of assistance from the State Disaster Response Fund (SDRF) and National Disaster Response Fund (NDRF), from time to time. Based on representations received from States, norms in respect to provision of fodder/feed concentrate and water supply in cattle camps {Item No.

(ii) and

(iii) of SDRF/NDRF items and norms of assistance] have been upwardly revised on 28.09.2012 as "default period for assistance will be upto 30 days, which may be extended upto 60 days in the first instance and in case of severe drought up to 90 days". Details of revisions are at Annexure-A.

(c) & (d) Drought like situation, at times, may recur or continue beyond kharif/rabi seasons. In such situation, State Governments initiate necessary relief measures from SDRF which is readily available with them. Additional financial assistance, over and above SDRF, is provided from NDRF for natural calamities of severe nature as per established procedure and extant norms. Details of central assistance approved from NDRF to drought affected States, including Rajasthan, during 2008-09 to 2012-13 are at Annexure-B.